Steering committee to indigenise oil and gas exploration

- 435. SHRI A.W. RABI BERNARD: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:
- (a) whether the Ministry has constituted a Steering Committee as part of Government's 'Make in India' initiative to recommend ways to indigenize the complex oil and gas exploration work undertaken by upstream companies;
- (b) whether the Committee will suggest changes in the public procurement norms to mandate aggregation of requirement and local context as procurement criteria, if so, the details thereof;
- (c) whether the Committee has also prepared a blue print for setting up dedicated manufacturing zone/clusters catering to oilfield service; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) to (d) Ministry of Petroleum and Natural Gas has constituted a Steering Committee comprising of the members drawn from the Ministry of Petroleum, Ministry of Commerce, Department of Industrial Policy and Promotion, various Oil PSUs and representatives from FICCI, CII and AOGO. The actionable areas identified by the Steering Committee in short term (one year) and medium term (three years) include:

- Suitable amendments in the public procurement norms to mandate aggregation of requirement and local content as procurement criteria as a short term initiative.
- (ii) A target of indigenisation of 50% in the upstream sector in the medium term
- (iii) Setting up of dedicated manufacturing zones/clusters catering to oil field services such as ship building, offshore platforms and rigs in the medium term

Theft/pilfering of petroleum products from oil tankers in Delhi

- 436. SHRI RAJ BABBAR: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:
- (a) whether it is a fact that theft/pilfering of petroleum products has been reported from tankers leaving Shakur Basti Oil Depot, Delhi as reported in the media reports;
 - (b) if so, the facts reported therein;

- (c) whether any arrests have been carried out in such cases, if so, the details thereof; and
 - (d) the action taken by Government to stop theft/pilfering of petroleum products?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) and (b) Public Sector Oil Marketing Companies (OMCs) namely; Indian Oil Corporation Limited (IOCL), Bharat Petroleum Corporation Limited (BPCL) and Hindustan Petroleum Corporation Limited (HPCL) have reported that they do not have any Petroleum Products Depot/Terminal at Shakurbasti, Delhi. Therefore, question of theft/pilferage from oil tankers leaving Shakurbasti oil depot does not arise. However, based on the report dated 22nd June, 2015 that some miscreants have been indulging in pilferage of petroleum products from the tank trucks opposite to Shivaji Park Metro Station, New Delhi, HPCL had informed the matter to the local police station (SHO, Punjabi Bagh Police Station, New Delhi).

- (c) OMCs have reported that transportation of petroleum products is carried out as per transport contract agreements entered into between Company and Transporters and for any irregularity, action is taken as per Industry Transport Discipline Guidelines (ITDG). In case of en-route theft/pilferage of petroleum products, if any oil tanker is caught by the police, they take action in accordance with the law including arrests. In such cases, IOCL has reported the following instances of arrests:
 - (i) Rajasthan Driver of TT No. RJ-23G-1515 was arrested by police on the basis of FIR on pilferage lodged by IOCL. One IOCL officer was also arrested and has been dismissed from service.
 - (ii) Andhra Pradesh Based on FIR lodged by IOCL, their two officers and haulage cum transport contractor, and tank truck driver were arrested.
 - (iii) Tamil Nadu Four persons (not related to IOCL) were arrested on reported case of pilferage by Criminal Investigation Department.
 - (iv) Delhi At Bijwasan, driver and conductor of the tank truck were arrested against an FIR lodged by the transporter for having mixed water in product.
- (d) OMCs have installed the Global Positioning System (GPS) based Vehicle Tracking system (VTS) on the Tank Trucks taking supplies from their Oil Depots/Terminals and, in case of deviations if any, they take action in line with the Industry Transport Discipline Guidelines (ITDG).